

Food Safety and Standards Authority of India
(A Statutory Authority Established under the Food Safety and Standard Act,2006)
(IT Division)
FDA Bhawan, Kotla Road, New Delhi-110002

Dated : 07th July 2022

CORRIGENDUM

Please refer GEM Bid No. GEM/2022/B/2227365 dated 21.06.2022 regarding "Hiring of Service Provider for AMC of IT Accesories at FSSAI, Headquarters, New Delhi".

2. In the Scope of Work, Page 3 the clause

"The Service Provider needs to check with OEM regarding the state of renewals of AMC and enter into back-to-back OEM support of all the products in the RFP. Reinstatement charges, if any, have to be borne by the bidder"

may be read as

"The Service Provider needs to check with OEM regarding the state of renewals of AMC and enter into back-to-back OEM support for Netapp storage only"

3. In the Scope of Work, Page 3 the clause

"For **Photocopy Machines**, Comprehensive AMC Means Parts and Consumables items like tonner are also to be cover under AMC except cartridge."

May be read as

*"For **Photocopy Machines**, Comprehensive AMC Means Parts and Consumables items like tonner are also to be covered under AMC in the form of rate per page."*

4. In the Scope of Work, Page 12 the clause

"The Service Provider should have Netapp certified professionals for maintaining the services of NetApp data integrity (SAN/NAS Storage systems) and security of FSSAI servers. OEM authorization certificate (MAF) and certificate of certified professionals from Netapp is required to be submitted. "

Clarification: Netapp certified professionals is required as part of technical offering.